

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/2007/7219/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the th 25 August, 2022.

Sub: **Casual leave with headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2022/4162, dtd. 24.08.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.08.2022 & 31.08.2022 along with station leave permission from the evening of 26.08.2022 till the morning of 07.09.2022**, The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/2007/7220 /A, dated , 25-08-2022
Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)